

**NOTIFICATIONS ISSUED UNDER ALL INDIA SERVICES ACT**

**The Minister of State in the Ministry of Home Affairs (Shri Datar):**

I beg:—

(1) to re-lay on the Table a copy of each of the following Notifications under sub-section (2) of Section 3 of the All India Services Act, 1951:—

- (i) G.S.R. No. 1415 dated the 3rd December, 1960 making certain amendment to the Indian Administrative Service (Pay) Rules, 1954.
- (ii) G.S.R. No. 1416 dated the 3rd December, 1960 making certain amendment to the Indian Police Service (Pay) Rules, 1954. [Placed in Library, See No LT-2541/61].

(2) to lay on the Table—

(i) A copy of each of the following Notifications under sub-section (2) of Section 3 of the All India Services Act, 1951, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

- (a) G.S.R. No. 1485 dated the 17th December, 1960.
- (b) G.S.R. No. 1498 dated the 24th December, 1960.
- (c) G.S.R. No. 7 dated the 7th January, 1961.
- (d) G.S.R. No. 8 dated the 7th January, 1961.
- (e) G.S.R. No. 40 dated the 14th January, 1961.
- (f) G.S.R. No. 79 dated the 21st January, 1961.
- (g) G.S.R. No. 127 dated the 4th February, 1961. [Placed in Library, See No. LT-2653/61].

(ii) A copy of each of the following Notifications under sub-section (2) of Section 3 of

the All India Services Act, 1951 making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954:—

- (a) G.S.R. No. 1486 dated the 17th December, 1960.
  - (b) G.S.R. No. 1529 dated the 31st December, 1960.
  - (c) G.S.R. No. 39 dated the 14th January, 1961. [Placed in Library, See No. LT-2654/61].
- (iii) A copy of each of the following Notifications under sub-section (2) of Section 3 of the All India Services Act, 1951:—
- (a) G.S.R. No. 10 dated the 7th January, 1961 containing corrigendum to G.S.R. No. 637 dated the 11th June, 1960.
  - (b) The Indian Administrative Service (Probation) Amendment Rules, 1961 published in Notification No. G.S.R. 42 dated the 14th January, 1961.
  - (c) The All India Services (Death - cum - Retirement Benefits) Amendment Rules, 1961 published in Notification No. G.S.R. 81 dated the 21st January, 1961. [Placed in Library, See No. LT-2655/61].

**NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT, CENTRAL EXCISES AND SALT ACT, MEDICAL AND TOILET PREPARATIONS (EXCISE DUTIES) ACT, EXPENDITURE TAX ACT AND GIFT TAX ACT.**

**The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi):**  
I beg to lay on the Table—

- (i) A copy of each of the following Notifications under sub-section (4) of Section 43B of the Sea Customs Act, 1878 and Section 38 of the Central